

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.69 of 2014

Dated :12th January, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Lanco Kondapalli Power Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Vishal Anand
Mr. Sambit Panja

Counsel for the Respondent (s) : Ms. Swapna Seshadri &
Ms. Ishaan Mukherjee for R-89 & 61
Mr. Pradeep Misra
Mr. Shashank Pandit for R-48 & R-50
Mr. M.G. Ramachandran for R-2

O R D E R

Ms. Swapana Seshadri, learned counsel for the respondent nos. 8 & 61 has completed her arguments.

Post this appeal for remaining arguments of respondents on **14th January, 2016.**

(T. Munikrishnaiah)

Technical Member

hc/rkt

(Justice Surendra Kumar)

Judicial Member